

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
QUESTION NO 02.03.2010
ANSWERED ON
WORKING OF ILS SYSTEM .

72

Shri V. Hanumantha Rao

Will the Minister of COAL HEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING CIVIL AVIATION be pleased to state :-

- (a) whether airlines and airports spent Rs. 300 crores last year to make Instrument Landing System (ILS) work;
- (b) whether the disruption of flights due to fog continued this year too;
- (c) if so, what is the total loss Indian airlines have incurred so far due to fog during the current year;
- (d) the reasons for not achieving the desired results despite spending an amount of Rs. 300 crores last year;
- (e) whether any inquiry has been conducted in this regard; and
- (f) if so, by what time Government is likely to improve and provide necessary measures to fly during fog season?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION

(SHRI PRAFUL PATEL)

(a), (b), (c) & (d) A Statement is laid on the Table of the House.

Statement in reply to parts (a), (b), (c) & (d) of the Rajya Sabha Starred () Question No. 72 for 02.03.2010 regarding Working of ILS system.

(a): No, Sir. However, Airports Authority of India (AAI) have spent Rs. 11.65 crores for procurement of 13 numbers of Instrument Landing System (ILS) in the year 2008-09. (b): Yes, Sir.

(c): Some airlines do not maintain details related to delays due to `landing restrictions` or late clearance for take off. It is, therefore, not possible to compute loss on this count.

(d): All pilots of domestic airlines are not compliant to use the CAT-IIIB ILS system. At times Runway Visual Range (RVR) falls below the aircraft operating minima, therefore, such flights are also not able to use the ILS.

(e) & (f): Not applicable in view of above.